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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30-01-2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER : 197/15
PETITION NUMBER : TP 21/17
NAME OF THE PETITIONER(S) : SECURITY SERVICES
NAME OF THE RESPONDENT(S) : BITHORUKA POWER CORPN. LTD.
UNDER SECTION : 433(e), (f)

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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for N. Shankar Rangraji
N. Shankar Rangraji
Advocate, High Court
No, 906/C, 11 'A' cross
Vyalivakal, Mallethwaram
Bangalore - 560003
9448086785

for N. Shankar Rangraji

Counsel for petitioner is present. None appeared for respondents, Fresh notice to the respondents. Counsel for petitioner is directed to serve notices on the respondents by collecting from the Registry.

Posted to 20.03.2017.

MEMBER (J)

MEMBER (T)